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## **Declaration of Assets and Liabilities**

Year 2021-22

I, RAJESH KUMAR, son of Shri Shiya Saran Prasad, aged 50 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Driver, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) NEELAM DEVI (WIFE)	Dependant-1 Name SUDHIR KUMAR (SON)	Dependant-2 Name AKASH KUMAR (SON)	Dependant-3 Etc. Name ANJALI KUMARI (DOUGHTER)	
(i)	Cash	Rs.20,000/-	Rs.10,000/-	NIL	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And	Rs.1,31,000/-	Rs.1,50,000/-	Rs.3,000/	Rs.4,000/-	Rs.6,000/	
	Non-Banking Financial Companies Fixed Deposit						
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	utions, NSS, Contribution- Rs.6,000/- YLY		NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold-10 gm	Gold-100 gm Silver-500 gm	Gold-05 gm	Gold-07 gm	Gold-10 gm Silver-100 gm	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependant -3 Etc. Name NA	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Agricultural Land- 03 Kattha Tehta Math, Jehanabad	NIL	NIL	NIL		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NA	
(iii)	Buildings	NIL	NIL	NIL	NIL	NA	
	(Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value						
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	House- 01 Kattha Tehta Math, Jehanabad	NIL	NIL	NIL	NA	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NIL			
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		

	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL		
	(f) Other dues, if any	NIL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL CYQPK3859M	NIL		
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL		
	(iv) Property Tax	NIL	NIL		

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110003919367								
Gender	:-	M (M/F)								
Date of Birth	:-	1	0	1	0	1	9	7	2	(DD/MM/YYYY)
Class/Group	:-	(	?	(A/B/C	)				5 V1	
Cadre	:-	Bihar Legislative Assembly Secretariat service								
		( Full N. B.S.SB	ame e. ihar Se	g. B.A.SI ecretariat	Bihar Ad Service	ministra etc.)	tive Ser	vice,		
Home District	:-	JEHANABAD								

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that ancestral property has not been provided so far. I am entitled of  $1/4^{\rm th}$  of the total landed property of my mother.

Signature ... Razesh your

Name of Employee: RAJESH KUMAR

Place: Patna

Designation: Driver

Date: 14-02-2022

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration.